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Title: Introduction of the Reservation For Scheduled Castes and Scheduled Tribes In Private Sector Bill, 2015.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I beg to move for leave to introduce a Bill to provide for reservation for the person belonging to the Scheduled Castes and the Scheduled Tribes in private sector and for matters connected therewith.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation for the person belonging to the Scheduled Castes and the Scheduled Tribes in private sector and for matters connected therewith."

*The motion was adopted.*

~~HON. DEPUTY-SPEAKER~~ SHRI KODIKUNNIL SURESH : I introduce the Bill.

Item No. 113 - Shri Pralhad Venkatesh Joshi – not present.

Item No. 114 - Shri Pralhad Venkatesh Joshi – not present.

Item No. 115 - Shri Pralhad Venkatesh Joshi – not present.

**16.09 ¼ hours**